

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.3**  
**IB-69/ND/2021**

**IN THE MATTER OF:**

Narendra Singh Rawat & Ors.

Vs

Elegant Infracon (P) Ltd.

....FINANCIAL CREDITOR

.. CORPORATE DEBTOR

**SECTION**

U/s 9 IBC, 2016

**Order delivered on 05.2.2021**

**CORAM:**

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

**PRESENT:**

For the Applicant :

For the OL :

For the RD :

For the Intervener :

**ORDER**

Matter called. No representation. The matter stands adjourned.

List on 13.4.2021.

  
(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)

Surjit